

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

**NO.HC.VII-08/2017/65/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Utpal Prasad,  
District & Sessions Judge  
Chirang, Kajalgaon

Dated Guwahati, the 7<sup>th</sup> January, 2022.

Sub:- **Casual leave.**

Ref:- Letter No. DJCH.I-5/2015-2021/32 Dated 05.12.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **half day casual leave on 05.01.2022**, has been granted.

Yours faithfully,

Sd/-

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-08/2017/ 66 /A, dated , 07-01-2022**  
Copy to:

1. The Project Manager, Gauhati High Court.

**JT.REGISTRAR (VIGILANCE)**

*Pda*